

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 163/01

Pawan Singh

Versus

D.P. S. B. GTS

Date of Order	Orders
3-4-2002	None appeared for the applicant- On perusal of ordersheets, it appears that none was present for the applicant on 8-2-2002 and 21-3-2002. It also appears that the applicant was asked to file copy of the order of C.A.T. dated 23-1-89 but the same has not been filed so far. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution. (H. O. GUPTA) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)